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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

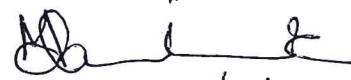
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP26/12	34/16	Hearing	397/ 398	Ramesh Kumar Srinivas & another Vs Ascent Software Solutions (India) Pvt.Ltd and 3 others

SL.NO. NAME (IN CAPITAL) DESIGNATION
&
PHONE NUMBER REPRESENTATION BY WHOM SIGNATURE
9341248422 (Petitioner 1 & 2 Respondent)

K.A. Prakash & M.P. Nayan.

For Petitioner No. 1 & 2.


28/2/2017

S.M. Peritosh

For Counsel for Respondents 1 to 3
For Counsel for Respondents 1 to 3
Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

Posted to 04.04.2017.


MEMBER (J)


MEMBER (T)